

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.1297-1298/2002

RAMA SHANKER SINGH

Appellant (s)

VERSUS

CHANCELLOR, PURVANCHAL UNIVERSITY & ORS.

Respondent (s)

(Summons for non-prosecution)

Date : 11/11/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s) Ms. Niranjana Singh, Adv.

For Respondent (s) Mr. K.N. Rai, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

It is reported that the office report has been  
complied with.

Summons for non-prosecution are, therefore,  
discharged.

.SP1

(Neena Verma)  
Court Master

(K.K. Chadha)  
Court Master